

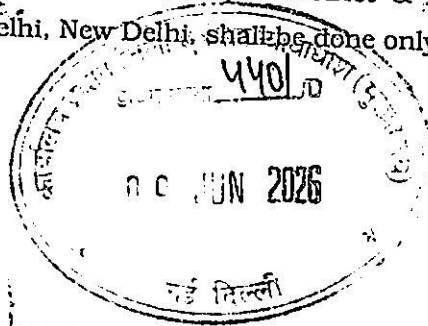
website

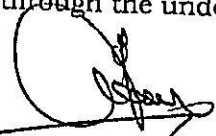
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

In supersession of earlier order no. 1521-1528/Comm./Judl./N.E./KKD/Delhi/2026 dated 13.02.2026 and in pursuance of directions contained in circular dated 10.11.2025 received through email having subject "Submission of Monthly Report (DECEMBER) on Procurement Through GeM and Non-GeM and Details of Designated Nodal Officer" received from Sh. Manoj Kumar V.M., Joint Secretary (Finance), Government of National Capital Territory of Delhi, Finance (Expenditure-I Division) Department 4th Level, 'A' Wing, Delhi Secretariat I.P. Estate, New Delhi-110002, I hereby nominate Sh. Shailender Sharma, SJA/Branch In-charge (Purchase Cell), as Nodal Officer for North-East District, Karkardooma Courts, Delhi with regard to furnish the details of monthly procurement of Goods & Services made through GeM and Non-GeM, to FD on or before 10th of succeeding month, with immediate effect.

Correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.



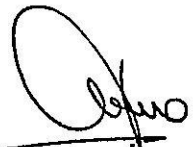

(SANJAY SHARMA-I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

Dated : 08 JUN 2026

4942-4949
No. _____/Comm./Judl./N.E./KKD/Delhi/2026

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers/Official.
4. All the Branches of North-East District, Karkardooma Courts, Delhi.
- ✓ 6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R & I Branch to upload the same on the "LAYERS".
8. P.S to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.